

No. : NGT(PB)/3/JUDICIAL/2014/380
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 11.07.2019

OFFICE ORDER

Take notice that Execution Application No. 08/2019 (WZ) IN Original Application No. 37/2013 titled as Vanshakti & Anr. Vs. Maharashtra Pollution Control Board & Ors., Appeal No. 36/2019 (WZ) titled as Hindusthan Engineering & Industries Limited Vs. Gujarat Pollution Control Board & Anr. & Appeal No. 37/2019 (WZ) titled as Hindusthan Engineering & Industries Limited Vs. Gujarat Pollution Control Board & Anr. listed in NGT Western Zone Bench, Pune as Item Nos. 4 to 6 respectively on today i.e. 11.07.2019 at 02.00 PM through Video Conferencing in Court No. 3 will not be taken-up for hearing today and the same stand adjourned for 08.08.2019.

S. Kumar
11.7.19

Dy. Registrar (Judicial)
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PA to Registrar General
4. PA to Dy. Registrar (Judicial)
5. Court Masters
6. Bar Association of NGT
7. Website of NGT
8. Computer Incharge
9. Notice Board

S. Kumar
11.7.19

Dy. Registrar (Judicial)
National Green Tribunal